

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2091
ANSWERED ON:04.08.2000
ALLOCATION OF KEROSENE OIL
VISHNU DEO SAI

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantity of kerosene oil allocated to Madhya Pradesh during the last three years under Public Distribution System, year-wise;
- (b) whether there is difference between demand and supply of kerosene oil;
- (c) if so, the details thereof; and
- (d) the action being taken to fulfil the demand of the State for streamlining the public distribution system?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRIRAM CHAUHAN)

- (a) Kerosene Oil allocated to Madhya Pradesh during the last three years under PDS is as under :

Year	Allocation (in MTs)
1997-98	532741
1998-99	661812
1999-2000	666632

(b), (c) and (d) : Allocation of Kerosene is made on historical basis, i.e., past year's supplies plus additional allocation out of increase given at national level. Kerosene is a deficit product. Requests are received from State Governments for increase in their allocation of kerosene from time to time.

However, on account of constraints of product availability, foreign exchange and heavy subsidy involved, it is not possible to meet fully such demands. Possible increase, however, is given, out of the additional availability at the country level, in accordance with a formula under which higher allocation out of additional quantity, is given to States with lower per capita-availability, so as to reduce inter-state disparity over a period of time.